

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.465
TO BE ANSWERED ON 13-12-2018

Status of Implementation of SBM

465. SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether Government has been implementing Swachh Bharat Mission (SBM) to provide access to toilet facilities;
- (b) if so, the details thereof including physical and financial progress during the last three years, State-wise;
- (c) whether many States have provided fake data to show their States as Open Defecation Free;
- (d) if so, the current status of ODF districts, State-wise ; and
- (e) the steps taken by the Government to improve sanitation in the country?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) and (b) The Government had launched the Swachh Bharat Mission (Gramin) [(SBM(G)] with effect from 2nd October, 2014 with the aim to achieve universal sanitation coverage by 2nd October 2019 by providing access to toilet facilities to all rural households in the country. The focus of the scheme is on behavior change and usage of toilets. State/UT-wise number of Individual household latrines (IHHLs) constructed and Central expenditure reported during last 3 years under SBM(G) are given at **Annexure-1**.

(c) and (d) As per the SBM(G) guidelines, villages and districts declare themselves Open Defecation Free (ODF) through a rigorous process of self-declaration, followed by a multi-level decentralized verification process by the districts and States. Further, as per National Annual Rural Sanitation Survey (NARSS) 2017-18, conducted by an independent agency, 95.6% of ODF verified villages were confirmed to be ODF. State/UT-wise number of districts which have been declared Open Defecation Free (ODF) as on 7.12.2018 are given at **Annexure-2**.

(e) Since the launch of the Swachh Bharat Mission in 2014, States have made tremendous progress with reference to rural sanitation. While sanitation is State subject, Ministry of Drinking Water and Sanitation supports State government in the implementation of the SBM. Some focus areas are as follows :-

- Focus is being given on community based collective behavior change by massive campaigning at the national and State level.

- Focus is also on the outcome of ODF villages, and not only on construction of individual toilets.
- Given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations, the programme provides flexibility to the States to choose the strategy best suited to them in its implementation.
- Greater emphasis is being given on capacity building, especially in community approaches and programme management, by imparting training to the States and selected organizations called Key Resource Centres (KRCs), involving District Collectors to provide leadership to the programme at the district level.
- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, corporates, youth etc. The Panchayats are being actively involved.
- Sanitation is being prioritized amongst the overall development agenda. The Government has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages. Various other development schemes are being converged with the sanitation outcomes.

Annexure-1

**Statement referred in part (a) and (b) of the reply to Lok Sabha Un-starred Question
No.465 due for reply on 13-12-2018**

**State/UT-wise number of Individual household latrines (IHHLs) constructed and Central
expenditure reported under SBM(G) during the last 3 years**

State/UT	IHHLs constructed			Central share expenditure(Rs. in crore)		
	2015-16	2016-17	2017-18	2015-16	2016-17	2017-18
A & N ISLANDS	0	979	17556	0.00	0.20	5.92
ANDHRA PRADESH	350558	788495	2225155	292.09	415.07	1255.91
ARUNACHAL PRADESH	19428	42552	41460	29.40	65.05	57.09
ASSAM	463045	1054898	816435	484.35	568.23	721.63
BIHAR	427034	872329	3433356	326.40	148.69	153.80
CHHATTISGARH	356284	1464591	1404526	263.24	408.88	570.47
D & N HAVELI	0	0	18758	0.00	0.00	0.00
DAMAN & DIU	0	0	1600			0.00
GOA	28637	0	0	4.83	0.00	5.77
GUJARAT	919049	1559315	428730	575.90	626.48	395.60
HARYANA	129170	124140	319998	73.80	34.20	34.43
HIMACHAL PRADESH	62551	80519	10	71.42	81.37	24.44
JAMMU & KASHMIR	61640	83136	580757	67.45	53.19	164.53
JHARKHAND	311314	831502	1203836	266.99	423.44	560.57
KARNATAKA	530833	719863	1434591	444.21	399.53	773.39
KERALA	11153	195024	0	17.03	137.52	17.92
MADHYA PRADESH	1016692	1859828	2353800	819.89	1121.10	757.38
MAHARASHTRA	882053	1916460	2252886	644.50	616.11	839.04
MANIPUR	47168	41472	61528	53.60	4.54	6.10
MEGHALAYA	44129	45973	87138	56.13	41.13	77.06
MIZORAM	6026	2872	25012	7.27	4.31	31.73
NAGALAND	22514	38073	19211	28.10	44.12	8.28
ODISHA	1325040	1263125	816203	1197.06	868.28	463.61
PUDUCHERRY	0	2430	7933	0.00	2.65	9.37
PUNJAB	71419	106597	75192	59.55	73.26	42.99
RAJASTHAN	2090577	2791196	2129328	1307.23	1065.63	848.21
SIKKIM	3707	0	0	5.90	2.85	1.01
TAMIL NADU	946386	1139671	2206083	560.54	506.17	784.86
TELANGANA	238427	520029	1552975	157.53	173.63	305.68
TRIPURA	60681	43778	33502	52.90	20.03	16.32
UTTAR PRADESH	689316	1735210	5666906	571.91	1131.74	2688.06
UTTARAKHAND	63971	334099	42985	71.72	149.55	175.05
WEST BENGAL	1430957	2318597	1006466	911.02	838.58	431.46
GRAND TOTAL	12609759	21976753	30263916	9421.95	10025.49	12227.70

**Statement referred in part (c) and (d) of the reply to Lok Sabha Un-starred Question
No.465 due for reply on 13-12-2018**

**State/UT-wise number of Districts declared Open Defecation Free (ODF) as on
7.12.2018**

Sl.No.	State/UT	No. of ODF declared districts
1	A & N Islands	3
2	Andhra Pradesh	13
3	Arunachal Pradesh	20
4	Assam	24
5	Bihar	5
6	Chandigarh	1
7	Chhattisgarh	27
8	D & N Haveli	1
9	Daman & Diu	2
10	Goa	0
11	Gujarat	33
12	Haryana	22
13	Himachal Pradesh	12
14	Jammu & Kashmir	22
15	Jharkhand	21
16	Karnataka	26
17	Kerala	14
18	Lakshadweep	1
19	Madhya Pradesh	51
20	Maharashtra	34
21	Manipur	16
22	Meghalaya	11
23	Mizoram	8
24	Nagaland	11
25	Odisha	2
26	Puducherry	2
27	Punjab	22
28	Rajasthan	33
29	Sikkim	4
30	Tamil Nadu	31
31	Telangana	14
32	Tripura	0
33	Uttar Pradesh	33
34	Uttarakhand	13
35	West Bengal	14
	Total	546